GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO. 706 ANSWERED ON 07.02.2022

SET UP OF INTERNATIONAL TOURISM CENTRES IN KARNATAKA

706. SHRI SANGANNA AMARAPPA:

Will the Minister of TOURISM be pleased to state:

- (a) whether companies operating internationally want to invest in tourism in Karnataka through FDI and if so, the details thereof;
- (b) whether the Government proposes to set up tourism centers to create employment opportunities in tourism and if so, the details thereof; and
- (c) whether the Government proposes to set up international tourism centers in Koppal, Karnataka and if so, the details thereof?

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

- (a): International entities are interested to invest in tourism sector in India. 100% Foreign Direct Investment (FDI) is allowed under the automatic route in the Tourism and hospitality industry in India, subject to applicable regulations and laws. 100% FDI is allowed in tourism construction projects, including the development of hotels, resorts and recreational facilities. However, the Ministry of Tourism does not compile data on FDI in the tourism sector in India.
- (b) and (c): Development of tourism including setting up of tourism centres is primarily the responsibility of the State Governments/Union Territory Administrations. However, Ministry of Tourism provides financial assistance under the schemes of 'Swadesh Darshan' and 'National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' for development of tourism infrastructure in the country further to submission of complete project proposals by the State Government/UTs, including Karnataka and this is a continuous process. The projects are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier. There is no such proposal under consideration in Ministry of Tourism.
